

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).6361/2005

(From the judgement and order dated 27/09/2005 in CRLA No. 165/1995 of The HIGH COURT OF

BOMBAY)

SANDHYA JADHAV

Petitioner(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(With appln(s) for bail and office report )

(For final disposal)

Date: 24/03/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner(s)

Mr. R.S. Lambat, Adv.

For Respondent(s)

Mr. S.S.Shinde, Adv.

Mr. V.N.Raghupati, Adv.

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

al)

(Shashi Sareen)

(Vijay Aggarw

Court Master

Court Master